

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 182 of 2010**

**Dated: 13<sup>th</sup> October, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**In the matter of:**

**M/s. Raj West Power Ltd. .... Appellant (s)**

**Versus**

**Rajasthan Electricity Regulatory  
Commission & Ors. ... Respondent (s)**

**Counsel for the Appellant (s) : Mr. Anand K. Ganesan**

**Counsel for the Respondent (s) : Mr. R.K. Mehta, Mr. David A. &  
Mr. Antaryami Upadhyay,  
Advocates for R-1.**

**ORDER**

**Learned counsel for the appellant has supplied a copy of the written submissions to Sh. G.L. Sharma who wants to file his own written submissions which he is at liberty to do upon prior service of the copy to the appellant on or before 18.10.2011.**

**Judgment has already been reserved in this case.**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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